

FORM 10
THE PATENTS ACT, 1970
(39 of 1970)
&
The Patents Rules, 2003
APPLICATION FOR AMENDMENT OF PATENT
[See section 44; rule 75]

1. Repeat the columns (a) to (c) if there are more than one applicant.

I/We.¹..

(a).².....

(b).³.....

2. Insert the name in full. Family or principal name in the beginning if the applicant is a natural person.

(c).⁴.....

(a).².....

(b).³.....

3. Insert the complete address including postal index number/code and state and/or country.

(c).⁴.....

(a).².....

(b).³.....

(c).⁴.....

4. Insert the nationality.

hereby request that Patent No.

..... dated granted to

.....

5. Complete address including postal index number/code and state along with Telephone and fax number(s).

may be amended by substituting my/our name for the name of the grantee and in support to my/our request, I/We furnish the following documents :

.....

My/our address for service in India is.⁵

.....

.....

Dated this day of 20

6. To be signed by the applicant(s) or his authorised registered patent agent.

Signature.. 6.....

(.....),.. 7...

7. Name of the natural person who has signed.

To
 The Controller of Patents,
 The Patent Office,
 At.....

Note : - For fee : See First Schedule